

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 940**  
TO BE ANSWERED ON THE 22<sup>ND</sup> NOVEMBER, 2016

**PROMOTION OF SOLAR PUMP SETS**

940. ADV. M. UDHAYAKUMAR:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government is considering to implement a new scheme for promotion of solar pump sets with Micro Irrigation Systems with a sharing pattern of 30:65:5;
- (b) if so, the details thereof;
- (c) whether there has been a demand to change the sharing pattern to 80:15:5 i.e. 80 per cent by the Government, 15 per cent by the State Government and 5 per cent by Farmers and if so, the details thereof;
- (d) whether the Government has received a representation from the State Government of Tamil Nadu in this regard; and
- (e) if so, the action taken by the Government in this regard?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI PARSHOTTAM RUPALA)

(a) & (b): A new Centrally Sponsored Scheme (CSS) for promotion of Solar Photovoltaic (SPV) pump sets with micro-irrigation system was formulated by Department of Agriculture, Cooperation & Farmers Welfare but taking into consideration the similar existing ongoing Solar Photovoltaic water pumping system scheme of the Ministry of New and Renewable Energy (MNRE), it has been decided not to pursue in the matter further.

(c): Does not arise.

(d): No, Madam.

(e): Does not arise.

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